GOVERNMENT OF MANIPUR
SECRETARIAT: FINANCE DEPARTMENT
(EXPENDITURE SECTION)

Notification No. 01/2026 - State Tax

Imphal, the 30th October, 2026

No. TAX/4(53)/GST-NOTN/2016: — In exercise of the powers conferred by sub-section (2) of section 1 of the Manipur Goods and Services Tax (Tenth Amendment) Act, 2026 (Manipur Act No. 5 of 2026), the State Government hereby appoints the 1st day of November, 2026 as the date on which the provisions of sections 2 to 4 of the said Act shall come into force.

30 Oct 2026

(N. Ashok Kumar)
Commissioner (Finance)
Government of Manipur

Copy to:

1. Director, Printing and Stationery, Government of Manipur
2. Guard file.

It is requested kindly to publish the above notification in the Extraordinary issue of the Manipur Gazette immediately and furnish the copy to this Commissionerate after publication.